

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No	:	CP/15/CHE/2021
NAME OF PETITIONER	:	Rajagopal janardhan (Promoter) M/s Mukthi Enterprises Pvt Ltd
NAME OF RESPONDENT	:	RoC, Chennai
SECTION	:	Sec 252(3) Of CA 2013

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**ORDER**

The Applicant is represented by Mr. S. Vijay Mahindhran, Advocate through video conferencing platform.

List this matter on **25.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)